

HIGH COURT OF DELHI: NEW DELHI
 SHERSHAH ROAD, NEW DELHI-110003

OUT-AT-ONCE

No. /DHC/GAZ/G-8/2018

From:

The Registrar General,
 High Court of Delhi,
 New Delhi.

To

The Member Secretary-Incharge,
 National Legal Services Authority,
 12/11, Jam Nagar House,
 Shahjahan Road, New Delhi-110011.

New Delhi, dated the

Sub: Appointment of Mr. Surinder S. Rathi, an officer of DHJS, as Registrar in Supreme Court of India, on deputation basis, initially for a period of one year.

Sir,

I am directed to forward herewith a copy of letter dated 22.11.2018 received from Secretary General, Supreme Court of India, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to order that Mr. Surinder S. Rathi, an officer of Delhi Higher Judicial Service presently on deputation as Director (NALSA), be relieved to enable him to join as Registrar, Supreme Court of India, on deputation basis, initially for a period of one year.

I am, therefore, to request you to kindly relieve Mr. Surinder S. Rathi so as to enable him to join as Registrar, Supreme Court of India, on deputation basis, initially for a period of one year.

Encl. as above

Yours faithfully,

(Anil Kumar Arora)
 Deputy Registrar (Gaz.)
 for Registrar General

Endst.No. 4988-90/DHC/GAZ/G-8/2018

Dated: 22/11/18

Copy forwarded for information and necessary action to:-

- 1) The District & Sessions Judge (Hqs.), Tis Hazari Courts, Delhi.
- 2) Secretary General, Supreme Court of India, New Delhi.
- 3) Joint Registrar (Gazette-I), Delhi High Court, New Delhi.

(Deepak K Umar)
 Administrative Officer (Judl.) (Gaz.)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2018/ 80042-077

Dated, Delhi the

24 NOV 2018

Copy forwarded for information and necessary action to:-

1. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
2. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
3. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
4. The Judge Small Causes Court (Central), Tis Hazari Court, Delhi.
5. The Administrative Civil Judge, (Central), Tis Hazari Court, Delhi.
6. The Sr.AO(J)/ AO(J), Administration Branch (I,II,III), Vigilance & Litigation, General Branch, Recruitment Cell, Filing Section, Care-Taking Branch, Computer Branch, Protocol Branch, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Website Committee (English/Hindi), LAC Branch, R & I Branch, Layers & Vulnerable Witness Deposition Complex (VWDC), Central District, Tis Hazari Court, Delhi.
7. The P.S. to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi
8. The PRO, Tis Hazari Court, Delhi.
9. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
10. The Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi.

(ANJU BAJAJ CHANDNA)
 Spl. Judge (PC Act) (CBI)/
 Officer Incharge, Judicial Branch (Central)
 For District & Sessions Judge (HQs), Delhi

F. No. PF/02/2017-NALSA/ 5765
Government of India
Ministry of Law & Justice
Department of Justice
National Legal Services Authority

12/11, Jam Nagar House, Shahjahan Road
New Delhi-110011
Ph. No. 23386176, Fax No. 23382121

November 22, 2018

OFFICE ORDER

Consequent upon the appointment of Shri Surinder S. Rathi, an officer of DHJS, presently on deputation as Director in this Authority, as Registrar in the Supreme Court of India, the Hon'ble Executive Chairman, NALSA vide His Lordship's order dated 22.11.2018 has been pleased to order to relieve Shri Surinder S. Rathi, Director, NALSA from his duties w.e.f. the afternoon of 22nd November, 2018, to enable him to join as Registrar, Supreme Court of India.

(ALOK AGARWAL)
MEMBER SECRETARY

Copy for kind information and necessary to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar General, High Court of Delhi, Shershah Road, New Delhi w.r.t. his letter No. 4987/DHC/GAZI-8/2018 dated 22.11.2018,
3. The District & Sessions Judge, (Hqrs.), Tis Hazari Court, Delhi.
4. The District & Sessions Judge, (New Delhi), Patiala House Courts, New Delhi
5. The Director (Admn.), Department of Justice, Jaisalmer House, 26, Mansingh Road, New Delhi.
6. Shri Surinder S. Rathi
7. The PAO, Department of Legal Affairs, Janpath, New Delhi.
8. The DDO, NALSA.
9. Accountant/Cashier, NALSA.
10. Personal File/Service Book of the concerned officer
11. Guard File.

Alok Agarwal
(ALOK AGARWAL)
MEMBER SECRETARY